NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW-TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ___ 07.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

PETITION NUMBER

CP 1/16 IN (IA 12/16)

NAME OF THE PETITIONER (S) : STANDARD CHARTERED PVT. EQUITY MATRITIUS II LTD. & OTHERS

NAME OF THE RESPONDENT (S):

FIREPRO SYSTEMS PVT. LTD., & OTHERS

UNDER SECTION

241

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SNEHA MADINUR FOR CONVERSE-LAW LLP

8861324242

For Respondent I

Heard counsel for the petitioner in IA No.12/2016. The counsel for respondents reported that senior counsel requested time to submit arguments on behalf of respondents in IA No.12/16 and further requested time till 02.03.2017. Hence, on the request of the counsel for the respondents, the case is adjourned to 02.03.2017 finally and no further adjournment will be given on that day.

MEMBER (J)

MEMBER (T)